NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1747/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Shot Formats Digital Productions Pvt Ltd

Vs

Reliance Telecom Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1747/I&BP/NCLT/MB/MAH/2017

The Petitioner side present. List this matter on 28.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sa/-

B.S.V. PRAKASH KUMAR

Member (Judicial)